

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 25/168/NCLT/AHM/2019

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2019**

Name of the Company: Ashish Laxmiswarup Srivastava
V/s.
DB Shapriya Construction Ltd. & Anr.

Section of the Companies Act: Section 168 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vijayesh K Gohil for Nishwar K Shah	Advocate	Petitioner	Vijayesh K Gohil
2.				

ORDER

The Petitioner is represented through their respective Learned Counsel(s).

On the request of Learned Counsel for the Petitioner, the matter is adjourned.

List the matter on 30.05.2019


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 25th day of March, 2019.